

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 4268/2023

[Arising out of impugned final judgment and order dated 17-02-2023 in WP No. 3447/2019 passed by the High Court of Judicature at Bombay]

HARINAGAR SUGAR MILLS LIMITED  
(BISCUIT DIVISION) & ANR.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(I.R. and IA No.43658/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43660/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.44549/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 125992/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 4645/2023 (IX)

(IA No. 47515/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 47726/2023 - EXEMPTION FROM FILING O.T., IA No. 47725/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 47517/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mr. Mukul Rohatgi, Sr. Adv.  
Mr. C.U. Singh, Sr. Adv.  
Ms. Nina Nariman, Adv.  
Mr. Abhay Jadeja, Adv.  
Mr. Praveen Kumar, AOR  
Ms. Pragya Baghel, Adv.  
Mr. Arun Unnikrishnan, Adv.  
Ms. Sunaina Kumar, Adv.

For Respondent(s) :Ms. Aparna Bhat, AOR

Mr. Shailesh Pathak, Adv.  
Mr. Nitin S. Tambwekar, Adv.  
Mr. Seshatalpa Sai Bandaru, AOR

Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Sourav Singh, Adv.

Mr. Jitendra Kumar Tripathi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 10.02.2025.

(RAJNI MUKHI)  
COURT MASTER (SH)

(ANU BHALLA)  
COURT MASTER (NSH)